

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 476 OF 2017 IN  
DFR NO. 1548 OF 2017**

**Dated: 20<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**RSWM Limited**

**...Appellant(s)**

**Vs.**

**Rajasthan Renewable Energy Corporation Ltd. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. P.N.Bhandari

Counsel for the Respondent(s)

:

Mr. Raj Kumar Mehta  
Mr. Elangbam Premjit Singh  
Ms. Himanshi Andley for R-2

**ORDER**

**I.A. No. 476 of 2017  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 06.09.2017.  
Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Dasti, in  
addition, is permitted.

List the matter on **06.09.2017.**

**( I. J. Kapoor )  
Technical Member  
ts/kt**

**( Justice Ranjana P. Desai )  
Chairperson**